

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s) (Civil) No(s). 1394/2023

VANASHAKTI

Petitioner(s)

VERSUS

UNION OF INDIA

Respondent(s)

(IA No. 13953/2024 - APPLICATION FOR VACATION OF INTERIM ORDER, IA No. 100111/2024 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 41566/2025 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 257416/2023 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 80675/2025 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 78426/2025 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 203965/2024 - CLARIFICATION/DIRECTION, IA No. 44903/2026 - CLARIFICATION/DIRECTION, IA No. 2964/2025 - CLARIFICATION/DIRECTION, IA No. 21878/2024 - CLARIFICATION/DIRECTION, IA No. 4570/2025 - EXEMPTION FROM FILING O.T., IA No. 2960/2025 - EXEMPTION FROM FILING O.T., IA No. 78423/2025 - INTERVENTION APPLICATION, IA No. 16527/2024 - INTERVENTION APPLICATION, IA No. 44332/2025 - INTERVENTION APPLICATION, IA No. 65447/2024 - INTERVENTION APPLICATION, IA No. 203664/2024 - INTERVENTION APPLICATION, IA No. 41559/2025 - INTERVENTION APPLICATION, IA No. 62080/2024 - INTERVENTION APPLICATION, IA No. 21422/2025 - INTERVENTION APPLICATION, IA No. 79540/2025 - INTERVENTION APPLICATION, IA No. 21877/2024 - INTERVENTION/IMPLEADMENT, IA No. 107354/2024 - INTERVENTION/IMPLEADMENT, IA No. 2959/2025 - INTERVENTION/IMPLEADMENT, IA No. 13975/2024 - INTERVENTION/IMPLEADMENT, IA No. 94024/2024 - INTERVENTION/IMPLEADMENT, IA No. 44904/2026 - INTERVENTION/IMPLEADMENT, IA No. 336839/2025 - INTERVENTION/IMPLEADMENT, IA No. 53222/2024 - INTERVENTION/IMPLEADMENT, IA No. 134881/2024 - INTERVENTION/IMPLEADMENT, IA No. 24981/2024 - INTERVENTION/IMPLEADMENT, IA No. 133828/2024 - INTERVENTION/IMPLEADMENT, IA No. 134999/2024 - MODIFICATION OF COURT ORDER, IA No. 133854/2024 - MODIFICATION OF COURT ORDER and IA No. 203666/2024 - PERMISSION TO FILE APPLICATION FOR DIRECTION)

WITH

SLP(C) No. 8187/2025 (IX-A)

(IA No. 96802/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES and IA No. 79779/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 45781/2025 (PIL-W)

Diary No(s). 46817/2025 (PIL-W)

Diary No(s). 46844/2025 (PIL-W)

Diary No(s). 47865/2025 (PIL-W)
(IA No. 207717/2025 - APPLICATION FOR PERMISSION and IA No. 207718/2025 - CLARIFICATION/DIRECTION)

Diary No(s). 48100/2025 (PIL-W)

Diary No(s). 49463/2025 (PIL-W)
(IA No. 228817/2025 - APPLICATION FOR PERMISSION and IA No. 217017/2025 - CLARIFICATION/DIRECTION)

Diary No(s). 50416/2025 (PIL-W)
(IA No. 221165/2025 - APPLICATION FOR PERMISSION and IA No. 221168/2025 - APPROPRIATE ORDERS/DIRECTIONS)

Diary No(s). 52763/2025 (PIL-W)
(IA No. 232761/2025 - APPLICATION FOR PERMISSION and IA No. 232763/2025 - APPROPRIATE ORDERS/DIRECTIONS)

Diary No(s). 54026/2025 (PIL-W)
(IA No. 238618/2025 - APPLICATION FOR PERMISSION and IA No. 238614/2025 - CLARIFICATION/DIRECTION)

Diary No(s). 54031/2025 (PIL-W)
(IA No. 238624/2025 - APPLICATION FOR PERMISSION and IA No. 238623/2025 - CLARIFICATION/DIRECTION)

Diary No(s). 55954/2025 (PIL-W)

W.P. (C) No. 118/2019 (PIL-W)

W.P. (C) No. 115/2024 (PIL-W)
(FOR EXEMPTION FROM FILING O.T. ON IA 41957/2024)

C.A. No. 381-382/2025 (XII-B)

Diary No(s). 32452/2025 (PIL-W)
(IA No. 144825/2025 - APPROPRIATE ORDERS/DIRECTIONS and IA No. 192520/2025 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS)

Diary No(s). 38374/2025 (PIL-W)
(IA No. 164051/2025 - APPLICATION FOR PERMISSION, IA No. 164020/2025 - CLARIFICATION/DIRECTION, IA No. 164053/2025 - EXEMPTION FROM FILING O.T. and IA No. 167400/2025 - INTERVENTION APPLICATION)

MA 1382/2025 in W.P. (C) No. 1394/2023 (PIL-W)
(IA No. 179143/2025 - CLARIFICATION/DIRECTION and IA No. 191394/2025 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS)

Diary No(s). 41575/2025 (PIL-W)
(IA No. 205464/2025 - APPLICATION FOR PERMISSION and IA No. 180551/2025 - CLARIFICATION/DIRECTION)

Diary No(s). 42533/2025 (PIL-W)
(IA No. 189287/2025 - APPLICATION FOR PERMISSION, IA No. 188190/2025 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 182800/2025 - CLARIFICATION/DIRECTION and IA No. 213199/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 46181/2025 (PIL-W)
(IA No. 201120/2025 - APPLICATION FOR PERMISSION and IA No. 201116/2025 - CLARIFICATION/DIRECTION)

Diary No(s). 46353/2025 (PIL-W)
(IA No. 201342/2025 - APPLICATION FOR PERMISSION and IA No. 201341/2025 - CLARIFICATION/DIRECTION)

Diary No(s). 46855/2025 (PIL-W)
(IA No. 204153/2025 - CLARIFICATION/DIRECTION, IA No. 204145/2025 - CLARIFICATION/DIRECTION and IA No. 204155/2025 - CONDONATION OF DELAY IN FILING)

Diary No(s). 47015/2025 (PIL-W)
(IA No. 205104/2025 - APPLICATION FOR PERMISSION and IA No. 204360/2025 - CLARIFICATION/DIRECTION)

Diary No(s). 47366/2025 (PIL-W)
(IA No. 206305/2025 - APPLICATION FOR PERMISSION and IA No. 206306/2025 - CLARIFICATION/DIRECTION)

Diary No(s). 47388/2025 (PIL-W)
(IA No. 206355/2025 - APPLICATION FOR PERMISSION and IA No. 206356/2025 - CLARIFICATION/DIRECTION)

Diary No(s). 47856/2025 (PIL-W)
(IA No. 208359/2025 - APPLICATION FOR PERMISSION and IA No. 208360/2025 - CLARIFICATION/DIRECTION)

Diary No(s). 48098/2025 (PIL-W)
(IA No. 211224/2025 - APPLICATION FOR PERMISSION, IA No. 210140/2025 - CLARIFICATION/DIRECTION and IA No. 210142/2025 - CONDONATION OF DELAY IN FILING)

Diary No(s). 48359/2025 (PIL-W)
(IA No. 214402/2025 - APPLICATION FOR PERMISSION and IA No. 217821/2025 - CLARIFICATION/DIRECTION)

Diary No(s). 48761/2025 (PIL-W)
(IA No. 211574/2025 - APPLICATION FOR PERMISSION, IA No. 211592/2025 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 211554/2025 - CLARIFICATION/DIRECTION and IA No. 211557/2025 - EXEMPTION FROM FILING O.T.)

Diary No(s). 48909/2025 (PIL-W)
(IA No. 213490/2025 - APPLICATION FOR PERMISSION, IA No. 213488/2025 - CLARIFICATION/DIRECTION and IA No. 213489/2025 - CONDONATION OF DELAY IN FILING)

Diary No(s). 49260/2025 (PIL-W)
(IA No. 214855/2025 - APPLICATION FOR PERMISSION, IA No. 214856/2025 - CLARIFICATION/DIRECTION and IA No. 214852/2025 - CLARIFICATION/DIRECTION)

Diary No(s). 49776/2025 (PIL-W)
(IA No. 218430/2025 - APPLICATION FOR PERMISSION and IA No. 218468/2025 - CLARIFICATION/DIRECTION)

Diary No(s). 49811/2025 (PIL-W)
(IA No. 218480/2025 - APPLICATION FOR PERMISSION and IA No. 218481/2025 - CLARIFICATION/DIRECTION)

Diary No(s). 49898/2025 (PIL-W)
(IA No. 218493/2025 - APPLICATION FOR PERMISSION and IA No. 218494/2025 - CLARIFICATION/DIRECTION)

Diary No(s). 52650/2025 (PIL-W)
(IA No. 233076/2025 - APPLICATION FOR PERMISSION and IA No. 231902/2025 - MODIFICATION)

Diary No(s). 52787/2025 (PIL-W)
(IA No. 232871/2025 - APPLICATION FOR PERMISSION and IA No. 232872/2025 - CLARIFICATION/DIRECTION)

Diary No(s). 52852/2025 (PIL-W)
(IA No. 233061/2025 - APPLICATION FOR PERMISSION and IA No. 233064/2025 - APPROPRIATE ORDERS/DIRECTIONS)

Diary No(s). 54342/2025 (PIL-W)
(IA No. 240215/2025 - APPLICATION FOR PERMISSION and IA No. 240209/2025 - CLARIFICATION/DIRECTION)

Diary No(s). 54344/2025 (PIL-W)
(IA No. 240504/2025 - APPLICATION FOR PERMISSION and IA No. 240503/2025 - CLARIFICATION/DIRECTION)

Diary No(s). 54361/2025 (PIL-W)
(IA No. 245312/2025 - APPLICATION FOR PERMISSION and IA No. 240436/2025 - CLARIFICATION/DIRECTION)

Diary No(s). 54363/2025 (PIL-W)
(IA No. 243580/2025 - APPLICATION FOR PERMISSION and IA No. 240521/2025 - APPROPRIATE ORDERS/DIRECTIONS)

Diary No(s). 54390/2025 (PIL-W)
(IA No. 242165/2025 - APPLICATION FOR PERMISSION and IA No. 242164/2025 - CLARIFICATION/DIRECTION)

Diary No(s). 55328/2025 (PIL-W)
(IA No. 247434/2025 - APPLICATION FOR PERMISSION, IA No. 245396/2025 - APPROPRIATE ORDERS/DIRECTIONS and IA No. 245769/2025 - EXEMPTION FROM FILING O.T.)

Diary No(s). 57022/2025 (PIL-W)

Diary No(s). 57372/2025 (PIL-W)

Diary No(s). 58246/2025 (X)
(IA No. 29683/2026 - STAY APPLICATION)

Diary No(s). 61358/2025 (PIL-W)

Date : 01-04-2026 These matters were called on for hearing today.

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HON'BLE MR. JUSTICE VIPUL M. PANCHOLI

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UPON hearing the counsel the Court made the following

O R D E R

1. Arguments heard.
2. Order reserved.
3. Written note, of not more than two pages, may be filed by the parties within one week.

(NITIN TALREJA)
ASTT. REGISTRAR-cum-PS

(PREETHI T.C.)
ASSISTANT REGISTRAR